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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5143/2024 & CM APPL.21072/2024

M M DHONCHAK

..... Petitioner

Through: Mr. Tanuj, Mr. Mohit Siwarch, Mr.
Garurav and Mr. Abhubhav,
Advocates in person

versus

UNION OF INDIA THROUGH ITS SECRETARY..... Respondent

Through: Ms. Tasha Yasin, Advocate

CORAM:

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

08.04.2024

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(The proceeding has been conducted through Hybrid Mode)

CM APPL. 21071/2024 (Exemption)

1. Exemption allowed subject to all just exceptions.
2. The application stands disposed of.

W.P.(C) 5143/2024 & CM APPL.21072/2024 (Directions)

3. This a writ petition under Article 226/227 of the Constitution of India seeking quashing of the orders dated 13.02.2024 placing the petitioner under suspension, quashing of the order of the appointment of the inquiry officer as also quashing of the chargesheet dated 26.02.2024.

4. Mr. M. M. Dhonchak appears in person and submits that despite the performance of the petitioner, being far more superior to the other Presiding Officers of the Debt Recovery Tribunals throughout India, the petitioner has been accused of slowing down the



recovery of debts.

5. Petitioner has filed on record various documents to show his performance and submits that the issuance of the suspension order as also the chargesheet is without any basis, either legal or factual.

6. Apart from that, the petitioner submits that he has been accused of mis-behaving with the learned counsel and advocates appearing before him without any further basis. He submits that not even a single shred of document or a statement or a complaint of any such effected party has been placed or relied upon by the respondent, before issuing the chargesheet.

7. Issue notice.

8. Notice is accepted by Ms. Tasha Yasin, learned counsel appearing for the respondent.

9. Counter affidavit be filed within four weeks with an advance copy to petitioner. Rejoinder, thereto if any, be filed within four weeks, thereafter, with an advance copy to learned counsel for the respondent.

10. List on 24.07.2024.

TUSHAR RAO GEDELA, J

APRIL 8, 2024/ms